

Divorce maintenance cases in courts

4678. DR. A.K. PATEL:

DR. (SMT.) PHULRENU GUHA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the State-wise total number of cases of maintenance for divorced wives under section 125 of the Criminal Procedure Code filed in various law courts throughout the country during each of the last three years and the current year;

(b) how far the Supreme Court decision in Shah Bano case and Government's amendment of the Act thereafter in this regard, have affected the fate of these divorced women; and

(c) the state-wise number of divorced wives who have been provided adequate maintenance by Waqf Boards?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (c). The information is being collected from States/UTs and High Courts and will be laid on the Table of the House as soon as it is received.

(b) The Muslim Women (Protection of Rights on Divorce) Act, 1986 came into force on 19.5.86 only and it is too early to assess its effect on the fate of the divorced women.

[Translation]

Self-reliance in Oil

4679. DR. CHANDRA SEKHAR TRIPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the target to become self-reliant in the field of oil has not been achieved despite the claim of the oil and Natural Gas Commission,

(b) whether India will be able to become self-reliant in the field of oil; and

(c) if so, the measures proposed to be taken by Government to make the country self-reliant in oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). India has not yet become self-reliant in the field of oil. Exploration for oil is highly probabilistic in nature and it is not possible to say, with any degree of certainty, as to when self-reliance will be achieved.

(c) Number of steps have been taken to increase the production of crude oil. These include:—

- (1) Intensification of exploration which may eventually lead to enhanced production.
- (2) Intensification of work-over operations.
- (3) Use of enhanced oil recovery techniques.
- (4) Induction of advanced technology.

Besides these, measures have been identified/taken for conservation of petroleum products and demand management.

Steps to increase crude oil production

4680. DR. CHANDRA SEKHAR TRIPATHI:

SHRI V. KRISHNA RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India has been making progress in the production of crude oil since last three years;

(b) whether Government propose to take any steps for further increasing crude oil production; and

(c) if so, the details thereof and if not, the reasons therefor?